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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9442/2021

## INDIAN NATIONAL TRADE UNION CONGRESS ..... Petitioner

Through: Mr. Ravindra Srivastava, Sr. Adv. with Ms. Mayuri Raghvanshi, Mr. Vyom Raghvanshi, Ms. Akanksha Rathore and Ms. Purvatwali, Advocates.

versus

### UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ajay Digpaul, CGSC with Mr. Kamal Digpaul and Ms. Swati Kwatra, Advocates. Mr. S.B. Tripathi, Advocate for respondent No.4. Mr. Saransh Kumar, Advocate for respondent

#### CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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#### <u>ORDER</u> 07.09.2022

List along with W.P.(C) 447/2017 on 18<sup>th</sup> October, 2022.

## DINESH KUMAR SHARMA, J

# SEPTEMBER 7, 2022 st

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